

HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the 18th June, 2026

No. HCMC/2/Pt.I/2021/159: In connection with SAMADHAN SAMAROH and for facilitating settlement of cases pending before the Hon'ble Supreme Court of India and identified for amicable resolution, the Hon'ble the Chief Justice is pleased to constitute the following Bench for conducting the Pre-Lok Adalat Sitting on 15th July, 2026:

- | | |
|---|--------------------------|
| 1. Smti. A. M. Pariat,
Registrar (Judicial Service),
High Court of Meghalaya | Presiding Officer |
| 2. Shri T. T. M. Sangma,
Officer-on-Special Duty,
Meghalaya State Legal Services Authority | Conciliator |
| 3. Dr. M. Kharshiing,
Assistant Professor,
Shillong Law College | Conciliator |

The Pre-Lok Adalat Sitting shall be held in the Conference Hall, High Court of Meghalaya, Shillong, on **15th July, 2026 at 10:30 A.M.** for facilitating settlement of the identified cases under SAMADHAN SAMAROH.

By Order,

Memo. No.HCMC/2/Pt.I/2021/159A

**REGISTRAR GENERAL
Dated:18th June,2026**

Copy to:-

1. The Registrar cum P. P. S. to Hon'ble, the Chief Justice, High Court of Meghalaya for favour of kind information of her Ladyship.
2. The P. S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, and Executive Chairman, Meghalaya State Legal Services Authority for favour of kind information of his Lordship.

3. The P. S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya and Chairman, High Court Legal Services Committee for favour of kind information of his Lordship.
4. The P. S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya for his Lordship's kind information.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
6. Smti. A. M. Pariat, Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. Shri. T. T. M. Sangma, Officer-on-Special Duty, Meghalaya State Legal Services Authority, Shillong for favour of kind information and necessary action.
8. Dr. M. Kharshiing, Assistant Professor, Shillong Law College for favour of kind information and necessary action
9. ✓ The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
10. Notice board.
11. Office copy.

1804
19/6/26



REGISTRAR GENERAL